

**NATIONAL COMPANY LAW TRIBUNAL**

**NEW DELHI BENCH**

Appeal No. 42/252/ND/2018

**CORAM:**

**PRESENT: MS. DEEPA KRISHAN  
HON'BLE MEMBER(T)**

**MS. INA MALHOTRA  
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW  
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON  
31.01.2018**

**NAME OF THE COMPANY: VRP Landbase Pvt.Ltd.**

**SECTION OF THE COMPANIES ACT: 252**

**S.NO. NAME DESIGNATION REPRESENTATION SIGNATURE**


For the Petitioner: Mr. Akshay Chandra, Mr. Aditya Chandra, Mr. Sidharth  
Nagpal & Mr. Harshit Agarwal, Advocates

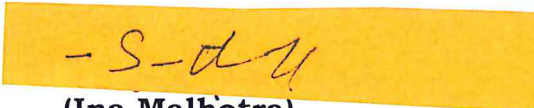
For the Respondent: None

**ORDER**

Show Cause Notice be issued to the ROC as to why reply has not been  
received.

To come up on 5<sup>th</sup> February, 2018.

  
**(Deepa Krishan)  
Member (T)**

  
**(Ina Malhotra)  
Member (J)**